

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:496
ANSWERED ON:14.07.2014
UNIFORM LICENSING POLICY
Shanavas Shri M. I.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to introduce uniform licensing policy for all fuel sources including oil, gas, shale and coal-bed methane for exploration and production companies;
- (b) if so, the salient features of the same along with comments received from various stakeholders and follow-up action taken by the Government for policy formulation;
- (c) whether the said policy is likely to lead to create a monopoly for exploration and production companies: and
- (d) if so, the likely impacts of the said policy on consumers and the measures suggested by the Government for providing safeguard to the consumers?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHRAMENDRA PRADHAN)

(a) to (d): The Issue of introducing a Uniform Licensing Policy for different fuel sources is under the consideration of Government but final decision is yet to be arrived at.